

SECTION IV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 5796-5799 OF 2011

WITH

CIVIL APPEAL NOS. 5800-5805, 6402, 6403, 6404 & 7911 OF 2011,
C.A. NOS. 5482-5484, 5485-5486, 5487, 5488, 5489, 5490, 5491-5495,
5496, 5497, 5499, 5500, 5501-5502, 5503-5504, 5774-5775, 9273-9276,
9277 & 9278 OF 2012, C.A. NO. 3268 OF 2013 & SLP(C) NO. 25835 OF
2013

Jamer Singh & Ors. etc.etc.

..Appellants

VERSUS

U.T. Chandigarh etc. etc.

...Respondents

(BATCH OF 25 MATTERS)

OFFICE REPORT

The instant appeals are by Special Leave granted by this Hon'ble Court's Order dated 15.07.2011, 01.08.2011, 09.09.2011, 08.04.2013.

It is submitted that all the appeals and one SLP(C) above-mentioned are filed by **private parties** and service is complete in all the matters.

The appeals and SLP(C) above-mentioned are listed before the Hon'ble Court with this office report.

Dated this the 13th day of December, 2014.

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